



File No. 25/02/2019-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 18th February 2019

ORDER

Reference order of no.25/02/2018-NCLT dated 25.5.2018.

In exercise of powers conferred on Hon'ble President, NCLT under rule 19 of National Company Law Tribunal Rules, 2016. The Hon'ble president is pleased to delegate the functions of Registrar at NCLT Hyderabad to Shri L.S.R. Murthy, Deputy Registrar.

2. The officer shall carry out the functions of Registrar mentioned in rule 19 of the NCLT Rules, 2016, till he holds office in the NCLT Hyderabad Bench or further orders whichever is earlier. This shall come into the force with immediate effect.

3. This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar

Copy to:

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, ND.
5. NCLT web site/ Notice Board.
6. The Institute of Chartered Accountants of India, ITO, New Delhi.
7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai.